GOVERNMENT OF INDIA MINISTRY OF MINES LOK SABHA STARRED QUESTION NO. *51 ANSWERED ON 01.12.2021

SETTING UP OF DMF

*51. SHRI RAMDAS C. TADAS:

Will the Minister of MINES be pleased to state:

(a) whether District Mineral Foundation (DMF) has been set up in Maharashtra as per new order of the Ministry dated 23 April, 2021;

(b) if so, the details thereof and if not, the reasons for the delay; and

(c) the details of the works carried out so far under the Pradhan Mantri Khanij KshetraKalyanYojana (PMKKKY) for the welfare of the affected people in the State, particularly in Wardha and Amaravati districts during the last five years?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 51 FOR ANSWER ON 01.12.2021 ASKED BY SHRI RAMDAS C. TADAS REGARDING SETTING UP OF DMF.

(a)& (b): Sir, Government of Maharashtra has informed that the incorporation of amendment in the rules regulating the composition of Governing Council and management Committee of District Mineral Foundation in view of the order dated 23.04.2021 is under process in consultation with Law Department of the State Government.

(c): Information is provided in annexure.

Annexure referred to in part (c) of reply to Starred Question No - 51

S.No	.District	Collection	Number of Projects Sanctioned	Details of Projects/Schemes under implementation	Amount Allocated (In Cr.)	Amount Spent (In Cr.)
1	Amravati	23.17	70	70	17.75	16.63
2	Wardha	15.28	426	426	7.04	5.79
Total DMF Collection in the State (32 Districts)		2790.71	6967.00	6967	1952.47	1314

DMF Fund Status - Maharashtra (Till September 2021)